

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 29.06.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**After Rising of Principal Bench Court II**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Judgement**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH)(INS) No.33/2022	Raj Trading Company V Marg Limited	MurugesKasivel, A. Raja Mohamed	Ramana Kumar

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>2.</b>	Comp App (AT)(CH)(INS) No.196/2022 (IA No. 445 & 446/2022)	Rajendra Prasad Tak V Canara Bank	RAJENDRA PRASAD TAK	
<b>3.</b>	Comp App (AT)(CH)(INS) No.198/2022 (IA No. 447,448 & 449/2022)	Cooperative Rabobank U.A V Coffee Day Global Limited	Tine Abraham	
<b>4.</b>	Comp App (AT)(CH)(INS) No.199/2022	Bank of India V Pavan Kankani and ors	R. Umasuthan	
<b>5.</b>	Comp App (AT)(CH)(INS) No.236/2022	V VENKATA SIVAKT]MAR V R. PRABHU	VENKATA SIVAKUMAR	
<b>6.</b>	Comp App (AT)(CH)(INS) No.224/2022	Virigineni Anjaiah V Pridhvi Asset Reconstruction and Securitization company Ltd.	K. Ravindranath, P.Pratap	
<b>7.</b>	Comp App (AT)(CH)(INS) No.220/2022 (IA NO 476/2022)	P. Mohanraj Vs. Axis Bank Limited	T.K .Bhaskar	Vipin Warriar, V. Mahesh

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>8.</b>	TA (AT) No.126/2021	Mr.Chandrasekaran Ananthanarayanan V Registrar of Companies Chennai	R. L. Sinha	Ms. P.S. Singh

<b>9.</b>	Comp App (AT)(INS) No.30/2022 (IA NO 60, 59 & 58/2022)	Bank of Baroda V  Vijay Kumar Penmetsa  <b>With</b>	Mr. Pankaj Vivek	Mr. Abishek Anand
<b>10</b>	TA (AT)No.247/2021 (IA No.58,59 & 2022)	Mr. Vijay Kumar Penmetsa V Mr. Sisir Kumar Appikadle & Ors	Abishek Anand	Y. Suryanarayana, Pankaj Vivek
<b>11.</b>	Comp App (AT)(INS) No.12/2021 (IA NO 33, 32/2021)	Assistant P.F. Commissioner V M/s. VBC Industries Limited <b>With</b>	Dr. B. Manoj Kumar	T. S. N. Raja, Som Raj Choudhury, Shabbeer Ahmed, V. Annessh
<b>12.</b>	Comp App (AT)(INS) No. 304/2021 ( IA NO 643, 642/2021 )	Assistant Commissioner of Central Tax V T.S.N. Raja <b>With</b>	Mr. Raj Jhabakh	TSN Raja RP
<b>13.</b>	TA (AT) No.195/2021	M/S AMARAVATHI TEXTILES PRIVATE LIMITED V VBC INDUSTRIES LIMITED <b>With</b>	Mr. Akshat Singh	T. S. N. Raja, Ankur Kandelwa
<b>14.</b>	TA (AT) No.196/2021	MATHUKUMILLI SRI PATTABHI RAMA RAO V VBC INDUSTRIES LIMITED <b>With</b>	Ms. Shruti Munjal	T. S. N. Raja, Ankur Kandelwa
<b>15.</b>	TA (AT) No.197/2021	MUTYALA BABU KATTA V VBC INDUSTRIES LIMITED	Mr. Kunal Godhwani, Mr. Gaurav Mitra	Mr. Ankur Kandelwal, Mr. Himanshu Handa

#### For Hearing

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>16.</b>	Comp App (AT)(CH)(INS) No.132/2021 (IA NO 349/2021)	Punjab National Bank V Mr.Udayraj Patwardhan  <b>With</b>	Mr. Varun Srinivasan, Ms. Vinithra Srinivasan	Mr. Niraj Kumar, Mr. Satendra Rai Mr. Pravar Veer Misra
<b>17.</b>	Comp App (AT)(CH)(INS) No.111/2021 (IA NO 348/2021)	Punjab National Bank V Mr.Udayraj Patwardhan Resolution Profession	Mr. Varun Srinivasan, Ms. Vinithra Srinivasan	Mr. Niraj Kumar, Mr. Satendra Rai Mr. Pravar Veer Misra

<b>18.</b>	COMPANY APPEAL(AT)(INS) No.298/2021	MADRAS CHEMICALS AND POLYMERS V VIJAY AQUA PIPES PVT LTD	Mr. T. Ravichandran	
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**For Assistance,**

- 1.Dy.Registrar - PH No. : 044-2888 0500**
- 2.Court Officer - PH No. : 044-2888 0450**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**